

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 363/TT/2014**

Subject : Truing up of transmission tariff for 2009-14 and transmission tariff for 2014-19 for tariff period for Kishenpur-Moga transmission system in Northern Region.

Date of Hearing : 21.12.2015

Coram : Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited

Respondents : Rajasthan Rajya Vidyut Nigam Ltd. and 16 others

Parties present : Shri Anshul Garg, PGCIL  
Shri S.S.Raju, PGCIL  
Shri S.K.Niranjan, PGCIL  
Shri M.M.Mondal, PGCIL  
Shri S.K.Venkatesan, PGCIL  
Shri Rakesh Prasad, PGCIL  
Shri S.K Aggrawal, Advocate, Rajasthan Discom  
Shri G.L Sharma, Advocate, Rajasthan Discom  
Ms. Neelam, Advocate, Rajasthan Discom

**Record of Proceedings**

The representative of the petitioner submitted that:-

- a) The instant petition has been filed for truing up of 2009-14 tariff period and transmission tariff for 2014-19 tariff period for Kishenpur-Moga transmission system in Northern Region with COD as 1.2.2001.
- b) The transmission charges for Kishenpur-Moga transmission system in Northern Region were approved by the Commission vide order dated 6.1.2011 in Petition No.122/2010.
- c) No additional capitalization has been claimed by the petitioner for the 2009-14 tariff period and 2014-19 tariff period.

2. The learned counsel of the Respondent Nos. 2, 3 & 4 requested for one week time to file their reply to the petition.



3. The Commission directed Respondent Nos. 2, 3 & 4 to file their reply by 31.12.2015 and petitioner to file rejoinder, if any, by 5.1.2016 on affidavit with copy to respondents.
4. The Commission observed that in case the above information is not received within the specified date, the petition will be disposed on the basis of the information already available on record.
5. Subject to the above, order in the petition was reserved.

By order of the Commission

Sd/-  
(M.M Chaudhari)  
Assistant Chief(Fin)

